

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 232 of 2014 & IA-369/14

Dated : 15th October, 2014

**Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon' ble Mr. Rakesh Nath, Technical Member**

In the matter of :

Pune Power Development Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. Ravinder Chile**

Counsel for the Respondent(s) : --

ORDER

Heard. Admit. Issue notice. Dasti service permitted.

Post the matter on **10th November, 2014**

**(Justice M. Karpaga Vinayagam)
Chairperson**

**(Rakesh Nath)
Technical Member**

